

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 11359-11360/2011

COMMR.COMMERCIAL TAX U.P.

Appellant(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

Date : 07/05/2015 These appeals were called on for hearing today.

For Appellant(s) Mr.Abhinav K.Malik,adv.
 Mr.Ravi Prakash Mehrotra,adv.

 Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s) Mr.Shwetank Sailakwal,adv.
 Dr. Kailash Chand,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant shall within a period of four weeks file the affidavit of valuation, whereafter no further extension shall be given.

List again on 26.08.2015.

(M K HANJURA)
Registrar

SB